



**NOTIFICATION No. 186 / 2019**

The Government, in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 have issued orders for the constitution of District Munsif-cum-Judicial Magistrate Courts, at (i) Tirupuvanam, Sivagangai District, (ii) Srirangam, Tiruchirappalli District, (iii) Madathukulam, Tiruppur District and (iv) Gandharvakkottai, Pudukkottai District and the Government, in G.O.Ms.No.978, Home(Cts.II) Department, dated 29.12.2015 has issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Illupur, Pudukkottai District.

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<b>S.NO (1)</b>	<b>Name and Designation (2) Tvl.</b>	<b>Transferred and Posted as (3)</b>
1	V.Achuthan, District Munsif, Sivagangai.	District Munsif-cum-Judicial Magistrate, Tirupuvanam in the newly sanctioned Court.
2	V.Sivagamasundry, Additional District Munsif, Manaparai.	District Munsif-cum-Judicial Magistrate, Srirangam in the newly sanctioned Court.
3	R.Bagyaraj, Judicial Magistrate II, Udumalpet.	District Munsif-cum-Judicial Magistrate, Madathukulam in the newly sanctioned Court.
4	G.Munikumar, Judicial Magistrate II, Pudukkottai.	District Munsif-cum-Judicial Magistrate, Gandharvakkottai in the newly sanctioned Court.
5	R.Geetha-II, District Munsif, Aranthangi.	District Munsif-cum-Judicial Magistrate, Illupur in the newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**

**DATED: 13.08.2019.**

**Sd./-C.Kumarappan**

**REGISTRAR GENERAL**

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